Dy. No. 1663/2008

27.3.2009

Hon'ble Dr. A. K. Mishra, Member (A)

Appl: Sri U.C. Srivastava. Resp: Sri S. N. Tilhari.

The respondents counsel has taken a preliminary objection on the jurisdiction of this Tribunal. The learned counsel for the applicant submits that he is not pressing this application any more with liberty to file a fresh O.A. Accordingly, O.A. is dismissed as not pressed with liberty to the applicant to seek legal redress at appropriate forum.

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